

S.No	Name of Commercial Court	District	Case Type	Case No.	Date of Institution	Date of Disposal	No. of days between the date of institution and disposal	No. of days between final hearing and Judgment	No. of days between the date of institution and disposal
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	Suit for Recovery	CS COMM-3576/21	24.09.2021	01.03.2024	889	33	1
			Suit for Recovery	CS COMM-887/2022	14.03.2022	04.03.2024	721	19	1
			Suit for Recovery	CS COMM-31/2023	03.01.2023	04.03.2024	426	25	1
			Suit for Recovery	CS COMM-2477/2022	10.11.2022	05.03.2024	481	27	0
			Suit for Recovery	CS COMM-427/2022	05.02.2022	07.03.2024	761	22	2
			Suit for Recovery	CS COMM-56/2022	03.01.2022	07.03.2024	794	28	0
			Suit for Recovery	CS COMM-319/2023	21.02.2023	11.03.2024	384	19	0
			Suit for Recovery	CS COMM-5246/21	14.12.2021	11.03.2024	818	33	1
			Suit for Recovery	CS COMM-7/2023	02.01.2023	12.03.2024	435	5	2
			Suit for Recovery	CS COMM-4639/21	10.11.2021	13.03.2024	854	33	1
			Suit for Recovery	CS COMM-114/24	25.05.2018	13.03.2024	2119	35	3
			Suit for Recovery	CS COMM-4569/21	08.11.2021	14.03.2024	857	33	2
			Suit for Recovery	CS COMM-50/22	03.01.2022	15.03.2024	802	29	1
			Suit for Recovery	CS COMM-227/2023	06.02.2023	18.03.2024	406	44	2
			Suit for Recovery	CS COMM-748/2023	04.05.2023	18.03.2024	319	31	0
			Suit for Recovery	CS COMM-3499/2021	21.09.2021	19.03.2024	910	16	1
			Suit for Recovery	CS COMM-5346/21	17.12.2021	19.03.2024	823	28	0

			Suit for Recovery	CS COMM-930/2022	23.03.2022	20.03.2024	728	22	1	
			Suit for Recovery	CS COMM-2602/2022	01.12.2022	21.03.2024	476	19	0	
			Suit for Recovery	CS COMM-2701/2021	04.08.2021	22.03.2024	961	23	1	
			Suit for Recovery	CS COMM-875/2022	11.03.2022	22.03.2024	742	41	2	
			Suit for Recovery	CS COMM-2664/2022	12.12.2022	27.03.2024	471	22	0	
			Suit for Recovery	CS COMM-2639/2022	06.12.2022	27.03.2024	477	27	1	
			Execution Petition	EX COMM-202/2023	07.06.2023	28.03.2024	295	37	0	
			Suit for Recovery	CS COMM-4484/2021	01.11.2021	30.03.2024	880	30	1	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	NIL							
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	Central	ARBITRATION	135/2022	05.09.2022	13.03.2024	55	1	1	
			Suit for Recovery	1052/2023	19.07.2023	28.03.2024	254	1	0	
			Suit for Recovery	841/2023	23.05.2023	28.03.2024	310	1	0	
			Suit for Recovery	1341/2022	27.05.2022	30.03.2024	673	1	1	
			MISC. DJ	74/2024	29.01.2024	04.03.2024	370	1	0	
			Suit for Recovery	1334/2023	11.10.2023	05.03.2024	146	1	0	
			ABRITRATION	22/2023	16.02.2023	12.03.2024	390	1	0	
			ABRITRATION	694/2023	30.10.2023	13.03.2024	135	1	0	
			ABRITRATION	710/2023	31.10.2023	13.03.2024	134	1	0	
			Suit for Recovery	986/2023	04.07.2023	13.03.2024	253	1	0	

Suit for Recovery	1168/2023	19.08.2023	13.03.2024	207	1	0
Suit for Recovery	1312/2023	09.10.2023	15.03.2024	158	1	0
Suit for Recovery	1284/2023	04.10.2023	18.03.2024	166	1	0
Suit for Recovery	1351/2023	13.10.2023	18.03.2024	157	1	0
Suit for Recovery	1450/2022	03.06.2022	27.03.2024	663	1	2
Suit for Recovery	300/2023	20.02.2023	27.03.2024	401	1	1
Suit for Recovery	722/2023	01.05.2023	28.03.2024	332	1	1
Suit for Recovery	296/2023	17.02.2023	28.03.2024	375	1	1
MISC. DJ	672/2023	19.10.2023	28.03.2024	161	1	0
Suit for Recovery	1267/2023	23.09.2023	28.03.2024	187	1	0
Suit for Recovery	175/2023	28.01.2023	28.03.2024	425	1	1
Suit for Recovery	2604/2022	01.12.2022	28.03.2024	483	1	2
MISC. DJ	124/2024	20.02.2024	28.03.2024	37	1	0
Suit for Recovery	1129/2022	22.04.2022	30.03.2024	708	1	2
ARBITRATION	173/2023	09.11.2023	30.03.2023	142	1	0
Suit for Recovery	859/2022	10.03.2022	30.03.2024	751	1	2
RECOVERY	CS (COMM)/1367/2020	09-09-2020	01-03-2024	1269 DAYS	22 DAYS	TWO
RECOVERY	CS (COMM)/220/2023	04-02-2023	04-03-2024	394 DAYS	4 DAYS	NIL
PETITION U/S 34 OF ARBITRATION ACT	COMP (COMM.)/91/2023	29-05-2023	05-03-2024	281 DAYS	SAME DAY	NIL

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SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)

Central

			RECOVERY	CS (COMM)/820/2019	29-05-2019	06-03-2024	1743 DAYS	23 DAYS	ONE
			RECOVERY	CS (COMM)/341/2021	28-01-2021	12-03-2024	1139 DAYS	12 DAYS	ONE
			PETITION U/S 34 OF ARBITRATION ACT	OMP (COMM.)/61/2023	26-04-2023	28-03-2024	337 DAYS	8 DAYS	NIL
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	NIL						
6	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	Central	NIL						
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	CS(COMM)	987/2023	04.07.2023	01.03.2024	210	3	0
			CS (COMM)	246/2023	09.02.2023	06.03.2024	390	10	0
			CS(COMM)	670/2022	21.02.2022	14.03.2024	741	16	0
			CS(COMM)	677/2021	25.02.2021	21.03.2024	1011	16	0
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	CS	CS/COMM/124/2023	1/19/23	3/5/24	411		
			CS	CS/COMM/1072/2020	04/11/22	03/07/24	696		
			CS	CS/COMM/862/2022	03/10/24	03/11/24	1		
			OMP	OMP/COM M/135/2023	8/2/24	3/13/24	-142		
			OMP	OMP/COM M/116/2022	8/23/22	8/23/24	731		
			OMP	OMP/COM M/120/2022	8/26/22	8/23/24	728		
			OMP	OMP/COM M/121/2022	8/26/22	8/23/24	728		
			OMP	OMP/COM M/127/2022	8/29/22	8/23/24	725		
OMP	OMP/COM M/128/2022	8/30/22	8/23/24	724					

			CS DJ	CS/DJ/421/2019	5/6/19	03/19/24	1779		
			OMP	OMP/COM M/126/2022	08/29/22	8/23/24	725		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
11	SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	NIL						
14	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL COURT)-01	West	NIL						
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL						
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL						
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	CS (COMM)/563/2021	18/11/21	45362	844	-	3
			CS (COMM)	CS (COMM)/478/2023	08/06/23	45369	284	-	4
			OMP (I) (COMM)	OMP (I) (COMM.)/51/2024	01/03/24	45369	17	-	3
			OMP (I) (COMM)	OMP (I) (COMM.)/52/2024	01/03/24	45369	17	-	3
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	Execution (Comm.)/61/2022	61/2022	18-07-2022	07-03-2024	598	87	3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	NIL						
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	NIL						
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	NIL						

22	SH. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	NIL						
23	MS. SAVITA RAO DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
24	MS. ANURADHA SHUKLA BHARDWAJ DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
25	SH. SANDEEP YADAV	South	NIL						
26	SH. RAJEEV BANSAL DISTRICT JUDGE (COMMERCIAL)	South	NIL						
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	South	NIL						
28	SH. LAL SINGH DISTRICT JUDGE	South-East	CS (COMM)	858/2022	26-08-2022	06-03-2024	558	--	--
			CS (COMM)	753/2022	01-08-2022	11-03-2024	588	--	--
			CS (COMM)	788/2022	08-08-2022	11-03-2024	581	--	--
			CS (COMM)	754/2022	01-08-2022	14-03-2024	591	--	--
			CS (COMM)	755/2022	01-08-2022	14-03-2024	591	--	--
			CS (COMM)	801/2022	08-08-2022	28-03-2024	598	--	--
29	MS. NEELAM SINGH DISRICT JUDGE	South-East	Commerical	CS Dj/687/2022	8/5/22	3/4/24	577	20	3
			CS (COMM)/44/2023	1/11/23	3/4/24	418	N/A	3	
			CS Dj/966/2019	11/1/19	3/5/24	1586	18	4	
			CS (COMM)/446/2021	10/21/21	3/5/24	866	13	2	
			CS (COMM)/459/2023	5/11/23	3/6/24	300	1	2	
			CS (COMM)/503/2023	5/27/23	3/6/24	284	1	2	
			CS (COMM)/664/2023	7/17/23	3/6/24	233	1	2	

CS (COMM)/87 /2023	1/23/23	3/7/24	409	1	2
CS (COMM)/11 11/2022	11/15/22	3/11/24	482	1	2
CS (COMM)/19 1/2023	2/22/23	3/11/24	383	1	2
CS (COMM)/69 5/2023	7/22/23	3/11/24	233	1	2
CS (COMM)/78 4/2022	8/6/22	3/12/24	584	1	2
Misc DJ/1702/20 23	10/27/23	3/12/24	137	N/A	4
CS (COMM)/54 3/2021	11/24/21	3/13/24	840	6	3
CS (COMM)/84 3/2022	8/26/22	3/13/24	565	2	2
CS (COMM)/45 0/2023	5/9/23	3/14/24	310	3	2
CS (COMM)/77 1/2022	8/4/22	3/14/24	588	4	2
CS (COMM)/8 05/2022	8/8/22	3/18/24	588	6	4
CS (COMM)/10 62/2022	10/29/22	3/20/24	508	8	3
CS (COMM)/44 2/2023	5/6/23	3/20/24	319	2	2
CS (COMM)/21 0/2020	8/19/20	3/21/24	1310	N/A	4
CS (COMM)/42 7/2021	9/30/21	3/21/24	903	N/A	4
CS (COMM)/42 8/2021	9/30/21	3/21/24	903	N/A	4
CS (COMM)/43 0/2021	9/30/21	3/21/24	903	N/A	4
CS (COMM)/20 4/2023	2/25/23	3/21/24	390	N/A	4
CS (COMM)/20 5/2023	2/25/23	3/21/24	390	N/A	4

				CS (COMM)/1070/2023	11/23/23	3/21/24	119	N/A	4
				CS (COMM)/535/2023	6/2/23	3/26/24	298	2	2
				CS (COMM)/702/2023	7/20/23	3/26/24	250	2	2
30	SH. AJAY KUMAR JAIN	South-East	NIL						
31	MS. ANU GROVER BALIGA	South-East	COMMERCIAL SUIT	CS/COMM/484/19	11/29/19	3/6/24	1559	3	1
			COMMERCIAL SUIT	CS/COMM/99/19	2/20/24	3/18/24	27	3	1
			COMMERCIAL SUIT	CS/COMM/162/24	3/13/24	3/18/24	5	3	1
32	SH. BHUPESH KUMAR	South-East	NIL						
33	MS NIRJA BHATIA	South-East	NIL						
34	SH. RAJESH KUMAR SINGH	South-East	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	South-East	NIL						
36	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						
37	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	East	NIL						

38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	North-East	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	Shahdara	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	NIL						
41	SH. SURENDER S. RATHI	Shahdara	NIL						
42	SH. REETESH SINGH	Shahdara	NIL						
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	NIL						
44	SH.VINOD YADAV	North-West	NIL						
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	North	NIL						
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM 338/2021	09.12.2021	11.03.2024	823	NIL	NIL
47	MS. SAVITA RAO, DISTRICT JUDGE, COMMERCIAL COURT-02/SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/538/2022	28-11-2022	18-03-2024	476	18	2
			Commercial Suit	CS (COMM)/342/2023	24-07-2023	06-03-2024	226	8	1
			Commercial Suit	Execution (Comm.)/431/2023	05-08-2023	11-03-2024	219	4	NIL
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	Commercial Suit	CS (Comm)/107/2022	09.03.2022	13.03.2024	735	14	NIL
			Commercial Suit	CS (Comm)/108/2023	02.03.2023	29.02.2024	351	1	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	CS(COMM)	240/2023	10.05.2023	30.03.2024	325	NIL	2